

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) NO. 36/Chd/CHD/2017

In the matter of:

Shivek Labs Limited,
Plot No. 104, Industrial Area, Phase-1,
Chandigarh.Corporate Applicant/Debtor.

Present: Mr. G.S. Sarin, Practising Company Secretary for Corporate
Applicant/Debtor.
Mr. Vivek Arora, CA, proposed Insolvency Resolution
Professional.

On request, adjourned to 06.07.2017.

—S/—

(Justice R.P.Nagrath)
Member (Judicial)

✓ July 04, 2017
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